

DIVISION BENCH  
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/100(KB)2019  
IA(I.B.C)/1974(KB)2023, IA(I.B.C)/431(KB)2024,  
IA(I.B.C)/2106(KB)2023, IA(I.B.C)/111(KB)2024,  
IA(I.B.C)/53(KB)2024, IA(I.B.C)/7(KB)2024,  
IA(I.B.C)/2049(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	LOMAT INTERNATIONAL NV VS WEARIT GLOBAL LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Kuldeep Mallick, Adv. ] For the Applicant in IA(I.B.C)/1974(KB)2023  
Mr. Anil Chaudhury, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the RP  
Ms. Shreya Choudhury, Adv. ]  
Mr. Pranay Agarwal, Adv. ]  
Ms. Sweta Majumder, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/2049(KB)2023:**
  - a. Registry is directed to issue notice to the respondents by way of speed post and by e-mail and place the tracking information on record.
  - b. Reply affidavit be filed within a period of two weeks.
  - c. The respondents are directed to cooperate with the RP, **failing which appropriate Orders would be passed against them** in the matter on the next date of hearing.
  - d. List the matter for further consideration on **25.04.2024**.
3. List the main CP along with rest of the IAs' for further consideration on **25.04.2024** has already posted.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

Ar.